

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

O.A. 923 of 97

Date of Order 28.4.98

Present : Hon'ble Mr. D. Purkayastha, Judicial Member

Prasun Kanti Barman

- v e r s u s -

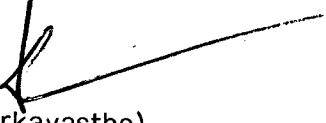
Estate Office

For the applicant : Mr. R.K. De, counsel.

For the respondents : Mr. S.P. Kar, counsel.

O R D E R

I have heard the ld. counsel Mr. De, for the applicant. Mr. Dey submits that the respondents did not file any reply. So the case is admitted for hearing and the respondents are directed to file reply within three weeks from today.


(D. Purkayastha)

Judicial Member.